

INFORMATION OF ALL COURTS

Location	Sl. No.	Name of the Court	Type of the Case & Sec of Law	Jurisdiction of Police Station
VSP City	1	Principal District Judge Court	302, 307 IPC	PM Palem PS Bhemmili PS Anadapurma PS Padmanabham PS
	2	Metropolitan Sessions Judge Cum Ist Addl. District Sessions Judge Court.	1. NDPS Act 8C R/W 20B (2)(C) 2. Finance Establishment ACT, AP Chitfund Act. U/S 420 IPC & Sec. 5 of APPDFE Act. 1999. 3. 302, 307	VSP City All Police Stations Except Women PS
	3	Spl. Court Under the Protection of Children from Sexual Offences Act. 2012. (POCSO ACT)court.	1.376 & POCSO Act	All stations
	4	II Addl. District Sessions Judge Court	2. Property Offences U/S 397, 395 & 394 IPC 3. 302, 307 & 324 IPC	VSP City All Police Stations Except Padmanabham PS & Anadapuram
	5	IV Addl. District Sessions Judge Court	1. Property Offences U/S 302, 307, 324, 506 IPC 2. 395, 394, 380 IPC	VSP City All Police Stations Except Parawada PS Padmanabham PS, Bhemmili PS & Women PS
	6	V Addl. District Judge Court		

VSP City	7	Mahila Court cum VI Addl. District Sessions Judge Court Against Women Cases	498-A, 306, 302, 307, 324, 376, 420, 417 IPC	20 Police Station's (Except Bheemili, Parawada, Anadapuram PS, Padmanabham PS.)
	8	VII Addl. District Sessions Judge Court Against Women Cases	498-A, 306, 302, 307, 324, 376, 420, 417 IPC	All stations
	9	XI Addl. Spl. District Sessions Judge Court Cum SC&ST Court	3 (1) (X) (XI) SC & ST (POA) Act. 1989	VSP City All Police Stations (23 Police Stations)
	10	XII Addl. District Sessions Judge Court	302, 307, 324 IPC	Parawada PS PM. Palem PS
	11	Chief Metropolitan Magistrate Court	420, 417, 406, 324, 506, 447, 341, 379, 457,380, 454, 380 IPC & ITP Act.	Arilova PS (L&O) & (Crime) Harbour PS(L&O) & (Crime) I Town PS (L&O) & (Crime)
	12	Ist Addl. Chief Metropolitan Magistrate Court Against Women Cases	1. 420, 417, 406, 324, 506, 447, 341, 379, 457,380, 454, 380 IPC 2. 498-A, 420, 509, 354, 506 IPC & ITP Act.	IVth Town PS(L&O) & (Crime) Dwaraka PS (L&O) & (Crime) 24 Police Stations
	13	IInd Addl. Chief Metropolitan Magistrate Court Juvenile Justice Board	420, 417, 406, 324, 506, 447, 341, 379, 457,380, 454, 380 IPC & ITP Act. -do-	II Town PS (L&O) & (Crime) MR. Peta PS (L&O) & (Crime) Gopalapatnam PS (L&O) Gopalapatnam PS (Crime)
	14	IVth Addl. Chief Metropolitan Magistrate Court	420, 417, 406, 324, 506, 447, 341, 379, 457,380,454, 380 IPC & ITP Act.	MVP PS (L&O) & (Crime) III Town PS (L&O) & (Crime)
	15	IIIrd Metropolitan Magistrate Court	420, 417, 406, 324, 506, 447, 341, 379, 457,380, 454, 380 IPC & ITP Act	Kancharapalem PS (L&O) & (Crime) Airport PS (L&O) & (Crime) Pendurthy PS (L&O) & (Crime)

OTHER COURTS OF VISAKHAPATNAM CITY

VSP City	16	IInd Metropolitan Magistrate Cum Railway Court	420, 406, 417, 324, 506, 447 IPC	III Town (L&O) IV Town (L&O)
	17	Spl. JFCM Cum Prohibition & Excise Court	Prohibitions & Excise Act.	Arilova PS MR. Peta PS II Town PS IV Town PS Kancharapalem PS Gopalapatnam PS PM Palem PS
	18	PDM Court (Land Grabbing Court) (Principal Senior Civil Judge Court)	Land Grabbing Act.	Dwaraka PS IV Town PS
	19	Prinicipal Junior Civil Judge Court		
	20	IV ADM cum X AMM Court		Pendurthy PS Airport PS Kancharapalem PS
	21	V ADM cum XI AMM Court		Pendurthy PS Airport PS Kancharapalem PS

Spl. Magistrate Courts

VSP City	22	Ist Spl. Magistrate Court	420, 417, 448, 447, 324, 506 IPC & ITP Act.	IV Town PS
	23	IInd Spl. Magistrate Court	420, 417, 448, 447, 324, 506 IPC & ITP Act	PM Palem PS Airport PS Kancharapalem PS
VSP City	24	IIIrd Spl. Magistrate Court	420, 417, 448, 447, 324, 506 IPC & ITP Act	II Town PS Airport PS Kancharapalem PS
	25	IVth Spl. Magistrate Court	420, 417, 448, 447, 324, 506 IPC & ITP Act	Pendurthy PS Kancharapalem PS Airport PS Harbour PS I Town PS Arilova PS Gopalapatnam PS
	26	Vth Spl. Magistrate Court	420, 417, 448, 447, 324, 506 IPC & ITP Act	Gopalapatnam PS

	27	VIth Spl. Magistrate Court	420, 417, 448, 447, 324, 506 IPC & ITP Act	II Town PS Airport PS Kancharapalem PS
Gajuwaka	28	VIIIth Addl. District Sessions Judge Court (Gajuwaka)	302, 307, 324 IPC	Duvvada PS Newport PS Steel Plant PS
	29	XIIIth Addl. District Sessions Judge Court (Gajuwaka)	1. 302, 307, 324 IPC 2. 395, 397 IPC	Malkapuram PS Gajuwaka PS Newport PS Duvvada PS Steelplant PS
	30	IIIrd Addl. Chief Metropolitan Magistrate Court	420, 417, 406, 324, 506, 447, 341, 379, 457,380, 454, 380 IPC & ITP Act	Gajuwaka PS (L&O) & (Crime) Malkapuram PS (L&O) & (Crime)
	31	VIIIth Addl. Chief Metropolitan Magistrate Court,	420, 417, 406, 324, 506, 447, 341, 379, 457,380, 454, 380 IPC & ITP Act.	Duvvada PS (L&O) & (Crime) New port PS (L&O) & (Crime) Steelplant PS (L&O) & (Crime)
Anakapalli	32	Xth Addl. District Sessions Judge Court (Anakapalli)	1. Murder for Gain U/S 302, 379 IPC 2. U/S 395, 397 IPC	Anadapuram PS Parawada PS Bheemili Padmanabham PS PM. Palem PS
	33	Addl. Sessions Judge Court (Anakapalli)	302, 307, 324, 395, 397 IPC	Anadapuram PS Parawada PS Bheemili Padmanabham PS PM. Palem PS
	34	Addl. Sessions Civil Judge Court (Anakapalli)	302, 307, 324, 395, 397 IPC	Anadapuram PS Parawada PS Bheemili Padmanabham PS PM. Palem PS
	35	Vth Addl. Chief Metropolitan Magistrate Court	420, 417, 406, 324, 506, 447, 341, 379, 457,380, 454, 380 IPC & ITP Act	Parawada PS (L&O) & (Crime)
	36	II Addl. Junior Civil Judge Court		Parawada PS
	37	III Addl. Junior Civil Judge Court		ParawadaPS

Bheemili	38	IVth Metropolitan Magistrate Court	420, 417, 406, 324, 506, 447, 341, 379, 457,380, 454, 380 IPC & ITP Act	Padmanabham PS (L&O) & (Crime)
	39	VIth Metropolitan Magistrate Court	420, 417, 406, 324, 506, 447, 341, 379, 457,380, 454, 380 IPC & ITP Act.	Anandapuram PS (L&O) & (Crime)
	40	VIIth Metropolitan Magistrate Court	420, 417, 406, 324, 506, 447, 341, 379, 457,380, 454, 380 IPC & ITP Act	PM Palem PS (L&O) & (Crime)
	41	Spl. JFCM Court		Anadapuram PS

CourtJurisdiction

Sl. No.	Name of the Police Station	Name Of the Court	Jurisdiction	Name of the Mandal
1.	Anakapalli Town	I & V MM Court	Anakapalli Court Complex	Anakapalli
2.	Anakapalli Rural	II MM Court		
3.	Anakapalli Women	III MM Court 2 nd Class Court		
4.	Anakapalli Traffic	AJFCM-AKP		
5.	Sabbavaram	ASJ Court-AKP		
6.	Kasimkota	Xth ADJ Court-AKP		
7.	Munagapaka	Fast Track Court-AKP		
8.	Chodavaram	ASJ	Chodavaram Court Complex	Chodavaram
9.	Butchiyyapeta	AJFCM		Butchiyyapeta
10.	Devarapalli	IX ADJ		Devarapalli
11.	A.Koduru			A.Koduru
12.	K.Kotapadu			
13.	Cheedikada			Cheedikada
14.	V.Madugula	JFCM	V.Madugula	V.Madugula
15.	Kothakota	ASJ, AJFCM, IX ADJ	Chodavaram Court Complex	Ravikamatham
16.	Ravikamatham			
17.	Rolugunta	ASJ	Narsipatnam Court Complex	Rolugunta
18.	Makavarapalem	AJFCM		Makavarapalem
19.	Narsipatnam Town			Narsipatnam
20.	Narsipatnam Rural			
21.	Golugonda			Golugonda
22.	Nathavaram			Nathavaram
23.	Kotauratla			Kotauratla
24.	Yelamanchilli Town	ASJ	Yelamanchilli Court Complex	Yelamanchilli
25.	Yelamanchilli Rural	AJFCM		
26.	Atchithapuram			Atchithapuram
27.	Rambilli			Rambilli
28.	Nakkapalli			Nakkapalli
29.	Payakaraopeta			Payakaraopeta
30.	S.Rayavaram			S.Rayavaram
31.	Koyyuru	JFCM	Chinthapalli	Koyyuru
32.	Mampa			
33.	K.D.Peta	ASJ, AJFCM	Narsipatnam Court Complex	Golugonda
34.	Chinthapalli	JFCM	Chinthapalli	Chinthapalli
35.	Annaram			
36.	G.K.Veedhi			G.K.Veedhi
37.	Sileru			
38.	Paderu	JFCM	Paderu	Paderu
39.	Hukumpeta			Hukumpeta
40.	Pedabayalu			Pedabayalu
41.	Munchangiputtu			Munchangiputtu
42.	Aruku	JFCM	Aruku	Aruku
43.	Ananthagiri			Ananthagiri
44.	Dumbiriguda			Dumbiriguda
45.	G.Madugula	JFCM	Paderu	G.Madugula

Sl.No.	VISAKHAPATNAM COURT Complex		
01	PDJ Court	VISAKHAPATNAM	VISAKHAPATNAM District COURT Complex
02	MSJ Court & I ADJ Court		
03	II ADJ Court		
04	III ADJ Court		
05	IV ADJ Court		
06	V ADJ Court		
07	VI ADJ		
08	VII ADJ Court		
09	VIII ADJ Court		
10	Spl Court SC/ST & XI ADJ Court		
11	XII ADJ Court		
12	II ACM cum Juvenile		
13	Spl.JFCM Cum Excise		
14	XIII Fast-track Court	Gajuwaka	